

only one question. Many Members have specifically referred to the Supplementary Demand of one-and-a-half crore of rupees for the Rajiv Gandhi Trust. They had also said that earlier hundreds of crores of rupees were refused by the Rajiv Gandhi Trust. So, why is this amount being asked for and a controversy is being created? This has not been specifically replied to by the Minister. Will he oblige us by giving the reply?

DR. DEBI PROSAD PAL : This is only for the village library projects under the aegis of the Rajiv Gandhi Foundation. It refers only to the village library projects.

SHRI RAM NAIK : What would happen if she refuses? The last time Parliament said that we would give so much money, she said, 'we do not want it'. That was, in a way, an insult to Parliament. If the same thing happens now... (*Interruptions*)

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) : There will be no refusal now.

SHRI RAM NAIK : Have you confirmed from her?

VIDYACHARAN SHUKLA : It is going to the village library projects.

DR. DEBI PROSAD PAL : Yes.

MR. DEPUTY-SPEAKER : I shall now put the Supplementary Demands for Grants (General) for 1995-96 to vote.

The question is :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1996 in respect of the following demands entered in the second column thereof - Demand Nos. 5 to 7, 9, 10, 14, 28, 39, 44, 46 to 48, 50, 51, 57, 61, 62, 69, 72, 76, 79, 80, 81, 84, 95 and 98."

*The motion was adopted*

SHRI RAM NAIK : We are not opposing as a special concession.

*Appropriation (No. 5) Bill*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE DR. DEBI PROSAD PAL : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96

MR. DEPUTY-SPEAKER : The question is :

"That leave granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96."

*The motion was adopted*

DR. DEBI PROSAD PAL : I introduce the Bill.

DR. DEBI PROSAD PAL : I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund

of India for the services of the financial year 1995-96 be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1995-96 be taken into consideration."

*The motion was adopted.*

MR. DEPUTY-SPEAKER : The House shall now take up clause by clause consideration of the Bill.

Clause 2 and 3.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill*

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 1 the Enacting Formula and title stand part of the Bill."

*The motion was adopted.*

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY-SPEAKER : The Minister may now move that the Bill be passed.

DR. DEBI PROSAD PAL : I beg to move :

*"That the Bill be passed."*

MR. DEPUTY-SPEAKER : The question is :

*"That the Bill be passed."*

*The motion was adopted.*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : We would like to place on record our thanks to the hon. Members who have been present here to take up this business and pass the Supplementary Grants. We also wish to thank you, Sir, you have been kind enough to see that this business is conducted properly. We also wish to place on record our thanks to the Watch and Ward staff, members of the Secretariat and members of the Press who have helped us in conducting the proceedings properly.

MR. DEPUTY-SPEAKER : The Chair is also very much impressed by the patience exhibited by the Treasury Benches as well as the Opposition.

The House stands adjourned to meet again tomorrow, 7th December, 1995 at 11.00 A.M.

20.18 hrs.

*THE LOK SABHA THEN ADJOURNED TILL ELEVEN OF THE CLOCK ON THURSDAY, DECEMBER 7, 1995/ AGRAHAYANA 16, 1917 (SAKA)*